

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-II

Item No. 212
(IB)-917(ND)2019
I.A/2702/2020, I.A/2326/2020

IN THE MATTER OF:

M/s. Ved Contracts Pvt. Ltd.

... Applicant/Petitioner

Vs.

M/s. RG Infra Build Pvt. Ltd.

... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 21.08.2020

CORAM:

**SHRI. CH. MOHD. SHARIEF TARIQ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Liquidator : Mr. Mohit Nandwani, Mr. Rakesh Kr. Jain, Advs
For the Respondent : None.

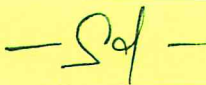
ORDER

IA 2326/2020 : The status report is taken on record subject to just exceptions.

The IA stands closed.

IA 2702/2020 : Counsel for the RP is present. The Registry is directed to issue notice to the respondents. The Counsel for the RP is directed to issue private notice to the respondents by all modes and file proof of service along with affidavit.

List the matter on the 18th September 2020.



**(L. N. GUPTA)
MEMBER (T)**



**(CH. MOHD.SHARIEF TARIQ)
MEMBER (J)**